## Insolvency and Bankruptcy Board of India

No. IBBI/PR/2025/16 11<sup>th</sup> September 2025

## **Press Release**

## Insolvency and Bankruptcy Board of India announces results of the 6<sup>th</sup> National Online Quiz on the Insolvency and Bankruptcy Code, 2016.

The Insolvency and Bankruptcy Board of India (IBBI) in collaboration with MyGov.in and BSE Investors' Protection Fund conducted the 6<sup>th</sup> National Online Quiz on Insolvency and Bankruptcy Code, 2016 (Code) from 15<sup>th</sup> July 2025 to 15<sup>th</sup> August, 2025 to promote awareness and understanding of the Code among various stakeholders across the country.

- 2. The 6<sup>th</sup> edition of this Quiz was in continuation to the five quizzes organized earlier from the year 2020 to 2024 and received an overwhelming response from participants across the country.
- 3. Md. Sahin Ansari emerged as the best performer and will be awarded a Gold Medal with a cash prize of Rs. 1,00,000 (One lakh rupees). Mr. Amit Kumar Rath has been declared as second-best performer and will get Silver Medal along with a cash prize of Rs. 50,000 (Fifty thousand rupees). Ms. Khushi Agarwal will receive Bronze Medal and a cash prize of Rs. 25,000 (Twenty-five thousand rupees) in recognition of third best performance. The next twenty best performers will be awarded consolation prizes of Rs. 5,000 (Five thousand rupees) each.
- 4. The top three best performers will be awarded at the 9<sup>th</sup> Annual Day of IBBI being organized on 01<sup>st</sup> October, 2025 at Pradhanmantri Sangrahalaya, Teen Murti Marg, New Delhi.
- 5. The IBBI extends heartiest congratulations to the winners of the Quiz and would like to thank all the participants for their overwhelming participation in the quiz. IBBI would also like to thank MyGov.in and BSE Investors' Protection Fund for their support in successfully organizing the Quiz.